

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

Pursuant to the directions contained in letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts) and in order to expeditious disposal of **50 oldest POCSO cases of South District** as per Action Plan for Arrears Reduction in District Judiciary, the cases mentioned below in column no. 3 are hereby withdrawn from the courts mentioned below in column no. 2 and assigned to the courts mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Sh. Devendra Kumar Sharma, (POCSO) ASJ-01	SC/7254/2016 State Vs Sandeep & Anr	Sh. Ajay Garg, ASJ (FTSC) (POCSO)
2		SC/6696/2016 State Vs Laxmi Devi	
3		SC/6712/2016 State Vs Zarif Ahmed & Ors	
4		SC/7588/2016 State V/s Shyam Ji @ Pappu & Anr	
5		SC/7589/2016 State Vs Arvind & Ors	Sh. Dinesh Kumar, ASJ (SC-POCSO)
6		SC/7471/2016 State Vs Mohd. Amzad Ali & Ors	
7		SC/7593/2016 State Vs Ahmmad Purkait & Anr	Ms. Manika, ASJ-04 (POCSO)
8		SC/7458/2016 State Vs Raju Tank	

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the *transferred case files forthwith to the transferee courts* and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The connected cases (if any) are also be transferred to the transferee court(s).
- The case(s) which are reserved for orders/judgments shall be retained by the transferror court.
- Non-compliance of the order by any concerned official shall be viewed seriously.


(MADHU JAIN)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

23881-23903

No. Judl./F.134/South/Saket/2024_____ Dated, New Delhi the 4/7/24

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi. With reference to letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts).
- 2 The Officers Concerned.
- 3 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 4 The Chief Prosecutor (South), Saket Court, New Delhi.
- 5 The Secretary, Bar Association, Delhi/New Delhi.
- 6 The Website Committee, Tis Hazari Court, Delhi.
- 7 The PRO/APRO, South District.
- 8 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 9 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 10 Notice Board (through Care Taker).
- 11 R & I Branch, South District for uploading for **LAYERS.**



[Handwritten Signature]
Principal District & Sessions Judge South
Saket Court Complex, New Delhi